



**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

Notification

Srinagar, the 3rd June, 2019

SRO392 In exercise of the powers conferred by Sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (Act No XIII of 1996), and in supersession of all previous notifications issued in this behalf, the Government hereby confer upon Shri Syed Yasir Farooq, KAS, Assistant Commissioner, Revenue Anantnag, the powers of Collector Land Acquisition in respect of cases pertaining to the Collectorate of Land Acquisition (PWD), Anantnag.

By order of the Government of Jammu and Kashmir

Sd/-

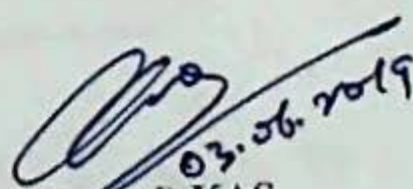
(Shahid Anayatullah) IAS
Commissioner /Secretary to Government,
Revenue Department

Dated: **03** -06 - 2019

No: - Rev/LB/07/2012-I

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. Commissioner/Secretary to the Government, General Administration Department.
3. Divisional Commissioner, Kashmir.
4. Secretary to Government. Department of Law, Justice and Parliamentary Affairs (with 7 copies).
5. Deputy Commissioner, Anantnag.
6. Shri Syed Yasir Farooq, KAS, Assistant Commissioner, Revenue Anantnag
7. Director, Archives, Archeology & Museums, J&K Srinagar/Jammu
8. OSD to Advisor (KS) to the Governor.
9. Manager Government Press, Jammu/Srinagar for publication in the Government Gazette.
10. Private Secretary to Commissioner/Secretary to the Government, Revenue Department.
11. I/C Website Revenue Department.
12. Notification file / Stock file.


(Ghulam Rasool) KAS
Deputy Secretary to Government
Revenue Department